

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/4025/2020

This the 26th day of August 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Surekha Rani

.....Applicant

(Advocate:- Mr. Dhiraj Choudhary-Not Present)

Versus

1. State of J&K & Ors

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. (TA No. 61/4025/2020) is referable to SWP No. 2020 of 2015 and pertains to the post of Female Multipurpose Health Worker (F.M.P.H.W). It is not a civil post and the Tribunal does not have any jurisdiction in these matters. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun...